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Title: The Minister of Agriculture and Minister of Consumer Affairs, Food and Public Distribution laid a statement regarding Status of implementation of the recommendations contained in the 2nd and 4th Reports of the Standing Committee on Food, Consumer Affairs and Public Distribution, pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Madam, I beg to lay the statement, on the status of implementation of recommendations contained in the 2nd and 4th report of Standing Committee on Food, Consumer Affairs and Public Distribution, Department of Food and Public Distribution in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in the Lok Sabha (Eleventh Edition) issued by the Hon'ble Speaker, Lok Sabha vide Lok Sabha Bulletin-Part-II dated 1st September, 2004.

2nd Report

The 2nd Report of the Standing Committee was presented to the Parliament on 17th December, 2009 and the Department of Food & Public Distribution had apprised the Committee about the action taken on the recommendations of the Committee on 1st April, 2010.

4th Report

The 4th Report of the Standing Committee was presented to the Parliament on 23rd April, 2010 and the Department of Food & Public Distribution had apprised the Committee about the action taken on the recommendations of the Committee on 20th July, 2010.

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